

REVISION OF RULES OF PROCEDURE OF U.N. ASSEMBLY

SHRI P. RAMAMURTI: •134. J SHRI M. S. GURUPADA-(SWAMY:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering the question of proposing the revision of the Rules of Procedure of the United Nations General Assembly;

(b) if so, what are those proposals; and

(c) whether any other Afro-Asian Government has been approached in this regard?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir.

(b) and (c) Does not arise.

PARLIAMENTARY CONTROL OVER PUBLIC SECTOR UNDERTAKINGS

•135. SHRI M. BASAVAPUNNAIAH: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has suggested any changes in the method of Parliamentary control over public-sector undertakings; and

(b) if so, what are those changes?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) and (b) The Planning Commission has been examining the subject of relationship of Parliament with public sector concerns; its recommendations will be shortly submitted to the Government.

INDIAN REPRESENTATIVE'S STAND AT THE EMERGENCY SESSION OF THE U.N. GENERAL ASSEMBLY ON CONGO

♦136. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state;

(a) what position was taken by India's representative, Shri C. S. Jha vis a vis the emergency Session of the United Nations General Assembly to consider the Congo issue;

(b) what position was taken by him in regard to the role of the United Nations Secretary-General, Mr. Dag Hammerskjold, in relation to the developments in Congo; and

(c) whether he will lay on the Table of the House a copy of Shri Jha's speech on the Afro-Asian resolution on Congo?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Shri C. S. Jha, India's Permanent Representative to the United Nations, supported United Nations action in the Congo, which was undertaken by the Security Council at the request of the Central Government of the Republic of the Congo.

(b) While supporting the action of the United Nations in the Congo, Shri Jha did not make any specific mention of the role of the U.N. Secretary-General, Mr. Dag Hammarskjold, in regard to the developments in the Congo.

(c) A copy of the text of Shri Jha's statement on the Afro-Asian resolution on the Congo, made during the Special U.N. Session, has been placed on the Table of the House.

STATEMENT

Text of the statement made by Shri C. S. Jha, Permanent Representative of India to the United Nations, on the Afro-Asian Resolution on Congo during the fourth emergency special session.

Mr. Jha (India).—This emergency special session of the General Assembly has been called by the Security Council to deal with the situation regarding which the Council itself was unable to reach a decision. In some ways therefore this session may be